GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1269 ANSWERED ON:15.07.2004 IRREGULARITIES IN DEFENCE PURCHASES Owaisi Shri Asaduddin

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there has been a large number of irregularities in defence purchases during the last three years;

(b) if so, the details thereof;

(c) whether the Government propose to inquire into these irregularities;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (e): As and when irregularities in defence purchases are brought to the notice of the government, these are enquired into properly. Complaints alleging irregularities when received by the Government are enquired into as per the extant guidelines.